

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/CA/12/2024

NAME OF THE PETITIONER : Kalladiyenthal Kasinathan Premkumar

NAME OF THE RESPONDENT(S) : Lightzip Technologies Pvt Ltd & 4 Ors

**UNDER SECTION : Sec 241,242 & 130 Of CA, 2013 r/w Rules
11,13,14 & 81 of NCLT Rules, 2016**

ORDER

Ld. Counsel Mr. Ashlyn Christo for the Petitioner. Ld. Representing Counsel Mr. Adharsh for all the Respondents.

In this case, AOS has been filed today and reply also has been filed today in respect of R1 to R4.

Rejoinder, if any, be filed within a week.

List the petition for hearing on **03.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk